

SUPREME COURT OF INDIA

State of Rajasthan

Vs.

Bhanwar Lal

Crl.A.No.375 of 2003

(Y.K. Sabharwal and S.B. Sinha JJ.)

28.09.2004

ORDER

Y.K. Sabharwal, J.

In view of the order passed in Criminal Appeal No.222 of 1997 (State of Himachal Pradesh v. Pawan Kumar) referring the said appeal to a larger Bench, this appeal is also referred to a larger Bench and be tagged with Criminal Appeal No.222 of 1997.